

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 234
TO BE ANSWERED ON 09.03.2026

Nagar Van Yojana

*234. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the key specifications of Nagar Van Yojana, along with the details of budgetary allocation for the said Yojana during the last three years and the current year, State/UT-wise;
- (b) the status of urban forests sanctioned under the said Yojana, State/UT-wise including Chhattisgarh along with the list of approved projects in Chhattisgarh with corresponding development status and budget allocated, Nagar Van-wise;
- (c) whether specific scientific criteria exist to mandate a minimum ratio of native species over ornamental plants to ensure that these function as ecological units rather than recreational parks;
- (d) the mechanism currently in place to audit sapling survival rates after ending the mandatory maintenance period and whether future State grants are linked to this survival data; and
- (e) the steps taken/being taken by the Government to promote cost-effective "bio-fencing" using native shrubs over concrete boundaries to maximize green cover and biodiversity?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO. 234 DUE FOR REPLY ON 09.03.2026 REGARDING NAGAR VAN YOJANA BY SHRI BRIJMOHAN AGRAWAL HON'BLE MEMBER OF PARLIAMENT.

(a) The Nagar Van Yojana (NVY) was launched with the objective of developing Nagar Vans (Urban Forests) in cities and towns to enhance green cover, biodiversity, and provide recreational spaces to urban residents. The scheme is implemented through State Forest Departments with financial assistance from the Central Government for development and maintenance for a period of five years. The details of budgetary allocation under the scheme during the last three years and the current year, State/UT-wise, are at **Annexure-I**.

(b) Proposals received from various States/UTs under Nagar Van Yojana have been approved based on prescribed guidelines. The status of sanctioned Nagar Vans, State/UT-wise including Chhattisgarh, is placed at **Annexure-II**. The list of approved Nagar Vans in Chhattisgarh along with development status and budget allocation, Nagar Van-wise, is placed at **Annexure-III**.

(c) The scheme guidelines emphasize plantation of indigenous/native species suited to local agro-climatic conditions to ensure ecological sustainability and biodiversity enhancement. While no fixed numerical ratio has been prescribed uniformly, States/UTs are advised to prioritize native species and limit ornamental/exotic species so that Nagar Vans function as ecological units rather than only recreational parks.

(d) Survival of plantations is monitored by the State Forest Departments through periodic inspections, geo-tagging, and submission of progress reports. Release of subsequent installments is subject to submission of Utilization Certificates and physical progress reports. Survival performance is considered while examining future proposals from States/UTs.

(e) The guidelines encourage use of eco-friendly and cost-effective measures including bio-fencing with native shrubs and hedges, wherever feasible, in place of concrete boundaries to enhance green cover and biodiversity. States/UTs are advised to adopt locally suitable native species for this purpose.

Annexure-I

Annexure referred to in reply of part (a) of the Lok Sabha Starred Question No. 234 regarding 'Nagar Van Yojana' raised by Shri Brijmohan Agrawal due for reply on 09.03.2026.

(Rs. in lakhs)

Sl. No	State/UT	2022-23	2023-24	2024-25	2025-26
1	Andaman & Nicobar	0	0	0	0
2	Andhra Pradesh	358.61	5888.36	3549.55	1240.47
3	Arunachal Pradesh	56	0	24	208.97
4	Assam	0	0	0	0
5	Bihar	137.61	44.80	15.16	0
6	Chandigarh	13.41	0	0	0
7	Chhattisgarh	0	0	0	762.78
8	Goa	0	61.59	0	0
9	Gujarat	203	0	242.5	0
10	Haryana	0	0	0	0
11	Himachal Pradesh	319.4	0	0	0
12	Jammu & Kashmir	476.28	107.34	787.25	0
13	Jharkhand	1341.41	145.29	0	507.2
14	Karnataka	0	260.44	1598.65	0
15	Kerala	0	0	0	473.35
16	Madhya Pradesh	1175.09	0	3260.97	2705.41
17	Maharashtra	193.87	0	0	0
18	Manipur	0	0	0	208.96
19	Meghalaya	242.76	0	0	0
20	Mizoram	1766.1	121.74	0	0
21	Nagaland	0	1892.49	172.44	616.08
22	Odisha	0	0	0	0
23	Punjab	0	360.53	0	0
24	Rajasthan	848.12	72.8	914.96	1292.63
25	Sikkim	390.97	42	653.48	0
26	Tamil Nadu	630	0	0	0
27	Telangana	585.68	0	1890	826.7
28	Tripura	0	151.44	0	0
29	Uttar Pradesh	5.6	0	831.6	110.84
30	Uttarakhand	86.72	0	0	0
31	West Bengal	16.8	158.07	0	0
Total		8847.43	9306.90	13940.57	8953.41

Annexure-II

Annexure referred to in reply of part (b) of the Lok Sabha Starred Question No. 234 regarding 'Nagar Van Yojana' raised by Shri Brijmohan Agrawal due for reply on 09.03.2026.

S.No.	Name of State/UT	Sanctioned projects	Total Area approved in Ha
1	Andaman & Nicobar	1	21.15
2	Andhra Pradesh	73	3708.41
3	Arunachal Pradesh	4	100
4	Assam	3	59
5	Bihar	6	113.02
6	Chandigarh	1	6.79
7	Chhattisgarh	14	459.23
8	Goa	1	50
9	Gujarat	11	188.5
10	Haryana	5	168.54
11	Himachal Pradesh	6	172.07
12	Jammu & Kashmir	40	466.17
13	Jharkhand	30	597.36
14	Karnataka	26	868.11
15	Kerala	28	401.501
16	Madhya Pradesh	94	3131.43
17	Maharashtra	9	184.14
18	Manipur	4	138.53
19	Meghalaya	2	86.7
20	Mizoram	16	730.8
21	Nagaland	27	701.7
22	Odisha	35	662.66
23	Punjab	13	174.9
24	Rajasthan	35	1179.9
25	Sikkim	9	339.63
26	Tamil Nadu	10	435
27	Telangana	67	1991.6
28	Tripura	4	124.5
29	Uttar Pradesh	34	1060.22
30	Uttarakhand	5	99.27
31	West Bengal	14	97.48
	Total	627	18518.31

Annexure-III

Annexure referred to in reply of part (b) of the Lok Sabha Starred Question No. 234 regarding 'Nagar Van Yojana' raised by Shri Brijmohan Agrawal due for reply on 09.03.2026.

(Rs in lakhs)

Sr No	City/District	Site Name/Town	Area in Ha	Approved Cost	Total release
1	Kondagaon	PF449 Kopabeda	50	205.3	205.31
2	Bilaspur	Fadhakhar	50	200.5	200.5
3	Raipur	Sondaogri	30.63	123.02	123.016
4	Durg	Talpuri	14	56.5	56.5
5	Urdana Raigarh	Urdana Comp No. 6 RF	50	200.5	200.5
6	Sarguja	Mallanlaya Pahad R.F. 2582	50	200.5	200.5
7	Gariyaband	Chhura, Compt. No. P236, P313	10	20	14
8	Gariyaband	Maroda, Compt No. A0570, Bhuteshwar Nath	50	174.5	122.15
9	Narayanpur	Narayanpur, Compt. No. OA2353, 2365	24.6	89.22	62.45
10	Dhamtari	Magarlod Comp P48	10	34.9	24.43
11	Manendragarh	Manendragarh, Comp No. P704	30	99.9	69.93
12	Dantewada	Dantewada, Comp No. P 1378	10	21.95	15.37
13	Sukma	Sukma, Comp No. RF 175	50	139.5	97.65
14	Bijapur	Bijapur, Comp No. OA 158	30	87	60.9
